

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 345/2021

TULSI RAM YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 346/2021 (II)

Date : 09-01-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. Adarsh Upadhyay, AOR  
Mrs. Pooja Kabra, Adv.  
Ms. Pallavi Kumari, Adv.  
Mr. Shashank Pachauri, Adv.

Mr. Ravindra Singh, Sr. Adv.  
Mr. Raman Yadav, Adv.  
Mr. Syed Mehdi Imam, AOR  
Ms. Akriti Chaturvedi, Adv.  
Mr. Priyam Kaushik, Adv.  
Mr. R. S. Yadav, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. As prayed for, the registry is directed to prepare the soft copy of the record and provide it to the learned counsel for the respective parties. Simultaneously, a soft-copy be also provided to the Bench.
2. List after two weeks.

(CHANDRESH)  
COURT MASTER (SH)(POOJA SHARMA)  
COURT MASTER (NSH)